

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Postings of Principal District Judges - Transfers and Postings of District Judges - Promotion and posting of Senior Civil Judge as District Judge - ORDERS - ISSUED.

ROC.NO.254/2023-B.SPL.

NOTIFICATION NO.348-B.SPL.

DATED:18.04.2023.

READ:

1. High Court's Notification No.368-B.Spl., dated 11.03.2022.
2. High Court's Notification No.458-B.Spl., dated 06.05.2022.
3. High Court's Notification No.751-B.Spl., dated 07.11.2022.
4. G.O.Ms.No.13, Law (L.A & J - SC.F) Department, dated 13.03.2023.

The High Court made the following Transfers, Promotion and Postings of District Judges:-

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The District and Sessions Judges mentioned in column No.2 are posted at/in the stations/courts mentioned in column No.3 of the corresponding row. Further, the Senior Civil Judge mentioned in column No. 2 who is appointed as District Judges (Entry Level) by promotion under 65% quota vide G.O.Ms.No.13, Law (L.A & J - SC.F) Department, dated 13.03.2023 is transferred and posted in the court mentioned against his name in column No. 3. The officers mentioned in column No. 2 are directed to handover charge of their post(s) and also the post which they have been holding in full additional charge, to the officers mentioned in column No. 4 of the corresponding row and they shall get themselves relieved and proceed to their new stations and take charge of their post and also the post which his/her predecessor was holding full additional charge, from the officers mentioned in column No. 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. Sunitha Gandham, District Judge working on OD as Registrar (Vigilance), High Court of Andhra Pradesh, Amaravati.	Principal District Judge, East Godavari District (Post Kept vacant)	Registrar General, High Court of Andhra Pradesh, Amaravati.	Special Judge for SPE and ACB cases, Rajamahendravaram, East Godavari District.
2.	Sri Alapati Giridhar, District Judge working on OD as Registrar (Administaration), High Court of Andhra Pradesh, Amaravati.	Principal District Judge, Visakhapatnam District Vice Sri G.Gopi transferred	Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati.	Sri G.Gopi.
3.	On Relief, Sri G.Gopi Principal District Judge, Visakhapatnam District.	Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam Vice Smt. G.Sridevi transferred.	---	Smt. Golla.Sridevi
4.	Sri V.Srinivasa Anjaneya Murthy, Metropolitan Sessions Judge-Cum-II Additional District Judge, Vijayawada, Krishna District.	Principal District Judge, Kadapa District (Post kept vacant)	Special Judge for SPE & ACB Cases-Cum-III Additional District and Sessions Judge, Vijayawada, Krishna District.	I Additional District and Sessions Judge, Kadapa.

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5.	Smt. Golla Sridevi, Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.	Judge, Family Court - Cum VII Additional District and Sessions Judge, Ananthapuram VICE Sri D.Tirumala Rao transferred.	Principal District Judge, Visakhapatnam.	IV Additional District and Sessions Judge - Cum - Special Court for trial of offences against Women, Ananthapuram.
6.	Sri D.Tirumala Rao, Judge, Family Court-Cum-VII Additional District and Sessions Judge, Ananthapuramu	Chairman, Industrial Tribunal - Cum - Presiding Officer, Labour Court, Guntur (post kept vacant)	IV Additional District and Sessions Judge - Cum - Special Court for trial of offences against Women, Ananthapuram.	Principal District Judge, Guntur District.
7.	Sri S.Ramesh, I Additional District Judge, Ananthapuramu.	I Additional District and Sessions Judge, Chittoor (post kept vacant)	Chairman, Industrial Tribunal-Cum-Presiding Officer, Labour Court, Ananthapuramu.	VIII Additional District and Sessions Judge, Chittoor.
8.	Sri G.Kabardhi, VI Additional District and Sessions Judge, Gooty, Ananthapuramu District.	I Additional District and Sessions Judge, Nellore VICE Smt. C.Satya Vani transferred	Special Judge for trial of under the protection of children from sexual offences Act, 2012 (POCSO), Ananthapuramu.	Smt C.Satya Vani

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
9.	On relief, Smt. C.Satya Vani I Additional District and Sessions Judge, Nellore	Special Judge for SPE & ACB cases - Cum -II Additional District and Sessions Judge, Nellore (Post kept vacant)	--	III Additional District Judge, Nellore.
10.	Smt. K.Sunitha, I Additional District and Sessions Judge, East Godavari at Rajamahendravaram, East Godavari District.	Chairman, Co- Operative Tribunal, Vijayawada, Krishna District (post kept vacant)	Special Judge for SPE and ACB cases, Rajamahendravaram, East Godavari District and he shall be in full additional charge of the post of I Additional District and Sessions Judge, Rajamahendravaram, until further orders.	XIV Additional District Judge, Vijayawada, Krishna District.
11.	Sri T.Rajavenkatadri, VI Additional District and Sessions Judge, Markapur, Prakasam District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-VII Additional District and Sessions Judge, Ongole, Prakasam District Vice Sri R.Sarath Babu, transferred.	After assuming charge as Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-VII Additional District and Sessions Judge, Ongole, he shall be in full additional charge of the said post until further orders.	Judge, Family Court-Cum-VIII Additional District Judge, Ongole, Prakasam District.

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12.	Sri R.Sarath Babu, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-VII Additional District and Sessions Judge, Ongole, Prakasam District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Additional District and Sessions Judge, Guntur, VICE Sri G.Ram Gopal, transferred.	Judge, Family Court-Cum-VIII Additional District Judge, Ongole, Prakasam District.	III Additional District and Sessions Judge, Guntur.
13.	Sri G.Ram Gopal, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Additional District and Sessions Judge, Guntur.	I Additional District and Sessions Judge, Eluru, West Godavari District VICE Smt.P.Manga Kumari transferred.	III Additional District and Sessions Judge, Guntur.	Smt. P.Manga Kumari.
14.	On relief, Smt. P.Manga Kumari, I Additional District and Sessions Judge, Eluru, West Godavari District .	Chairman, LRAT - Cum -II Additional District and Sessions Judge, Eluru (Post kept vacant)	---	Special Court for trial of offences under the Protection of Children from Sexual Offences Act, 2012, Eluru.
15.	Sri R.V.V.S.Murali Krishna, III Additional District and Sessions Judge, Rajampet, Kadapa District.	III Additional District and Sessions Judge - Cum - Special Judge for SPE & ACB Cases, Visakhapatnam VICE Sri M.Tirumala Rao transferred.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Additional District and Sessions Judge, Kadapa.	Sri M.Tirumala Rao

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16.	On relief, Sri M.Tirumala Rao, III Additional District and Sessions Judge - Cum - Special Judge for SPE & ACB Cases, Visakhapatnam.	Metropolitan Sessions Judge - Cum -I Additional District Judge, Visakhapatnam (Post kept vacant)	--	Shall assume charge as Metropolitan Sessions Judge - Cum -I Additional District Judge, Visakhapatnam for which post he is holding full additional charge.
17.	Smt. B.Satya Venkata Himabindu, Principal Special Judge for CBI Cases, Visakhapatnam.	Special Judge for SPE & ACB Cases- Cum-III Additional District and Sessions Judge, Vijayawada, Krishna District Vice Sri A.Satyanand transferred.	III Additional District Judge- Cum-Special Court for SPE and ACB cases, Visakhapatnam.	Sri A.Satyanand
18.	On relief, Sri A.Satyanand, Special Judge for SPE & ACB Cases III Additional District and Sessions Judge, Vijayawada, Krishna District.	Metropolitan Sessions Judge-Cum-II Additional District and Sessions Judge, Vijayawada, Krishna District Vice Sri V.Srinivasa Anjaneya Murthy, transferred.	---	Sri V.Srinivasa Anjaneya Murthy.
19.	Sri P.Bhaskar Rao, II Additional District Judge, Madanapalle, Chittoor District.	Judge, Family Court- Cum-III Additional District and Sessions Judge, Srikakulam, Vice Smt. K.Sreedevi, transferred.	VIII Additional District and Sessions Judge, Chittoor.	Smt. K.Sreedevi

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20.	On relief, Smt. K.Sreedevi, Judge, Family Court- Cum-III Additional District and Sessions Judge, Srikakulam.	I Additional District and Sessions Judge, Srikakulam, VICE Sri T.Venkateswarlu, transferred.	--	Sri T.Venkateswarlu.
21.	Sri T.Venkateswarulu, I Additional District Judge, Srikakulam.	Judge, Family Court - Cum - IV Additional District and Sessions Judge, Vijayawada, Krishna District (Post kept vacant)	Judge, Family Court-Cum-III Additional District and Sessions Judge, Srikakulam.	XIV Additional District and Sessions Judge Judge-Cum- Additional Family Court, Vijayawada, Krishna District.
22.	Sri S.Srinivasa Rao, IX Additional District and Sessions Judge, Chittoor	VII Additional District and Sessions Judge, Visakhapatnam-Cum- Special Court for trial offences against Women, Visakhapatnam (post kept vacant)	VIII Additional District and Sessions Judge, Chittoor.	Special Judge for trial of offences under the protection of children from sexual offences Act, 2012 (POCSO) Visakhapatnam.
23.	Smt. M.Madhuri, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- Cum-V Additional District and Sessions Judge, Nellore.	Judge, Family Court- Cum-Additional District and Sessions Judge, Rajamahendravaram, East Godavari District, Vice Sri Ch.Rajagopala Rao, transferred.	III Additional District and Sessions Judge, Nellore.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-X Additional District and Sessions Judge, Rajamahendravaram.

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24.	Sri Ch.Raja Gopala Rao, Judge, Family Court-Cum-IX Additional District and Sessions Court, East Godavari at Rajamahendravaram	I Additional District and Sessions Judge, Guntur (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-X Additional District and Sessions Judge, Rajamahendravaram,	Principal District and Sessions Judge, Guntur.
25.	Smt. G.Rajani, XI Additional District Judge, Gudivada, Krishna District.	I Additional District and Sessions Judge, Vizianagaram, VICE Smt. K.Radha Ratnam, transferred.	VI Additional District and Sessions Judge, Machilipatnam, Krishna District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Additional District and Sessions Judge, Vizianagaram.
26.	Smt. K.Radha Ratnam, I Add. District Judge, Vizianagaram.	Judge, Family Court-Cum-V Additional District and Sessions Judge, Visakhapatnam (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Additional District and Sessions Judge, Vizianagaram.	Judge, Additional Family Court, Visakhapatnam.
27.	Sri S.M.Phani Kumar, X Additional District Judge, Anakapalle, Visakhapatnam District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Additional District and Sessions Judge, Srikakulam (post kept vacant)	XII Additional District Judge, Visakhapatnam.	Judge, Family Court-Cum-III Additional District and Sessions Judge, Srikakulam.

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28.	Sri D.Srinivasulu, Principal Senior Civil Judge, Eluru	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-VIII Additional District and Sessions Judge, Ananthapuramu (post kept vacant	Additional Senior Civil Judge, Eluru, West Godavari District.	Special Judge for trial of under the protection of children from sexual offences Act, 2012 (POCSO), Ananthapuramu. After assuming charge, he shall take charge of the post of VI Additional District and Sessions Judge, Gooty from Special Judge for trial of under the protection of children from sexual offences Act, 2012 (POCSO), Ananthapuramu and will be in full additional charge of the said post until further orders.

The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relieved and join their new posts on or before 01.05.2023 without fail.
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.

3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
4. Sri P.Bhaskar Rao, Sri S.Srinivasa Rao, Sri Ch.Rajagopala Rao, Smt. G.Rajani, Smt. M.Madhuri, Sri R.Sarath Babu and Smt. K.Radha Ratnam, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations, at their request.
5. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
6. The Order placed in the High Court's Website <http://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving and joining duty.


18/04/2023.
REGISTRAR GENERAL

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-Cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.

7. THE PRL. DISTRICT JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

8. THE I ADDITIONAL SESSIONS JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

9. The Pay and Accounts Officer, Government of Andhra Pradesh
Amaravathi, Guntur District.

10. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)

Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.

11. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.